

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-718(ND)2019

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2019

NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM Petrochemicals Pvt. Ltd.

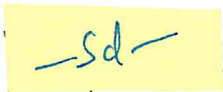
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

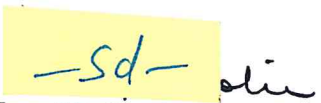
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Ld. Counsel prays for some time to file proof of delivery of the Demand Notice on the Corporate Debtor. Adjourned to 15th April, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)